

(d) the action taken against the officials found guilty?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) According to the information received from the CGHS Directorate, no Scam pertaining to CGHS Ayurvedic dispensary, North Avenue has come to their notice.

(b) to (d) Do not arise in view of (a) above.

#### **Advantage of Modern Medicines**

165. SHRI DEVENDRA BAHADUR RAI : Will the PRIME MINISTER be pleased to state:

(a) the action plan of the Government to ensure that the advantage of the most modern medicines reaches to the common people;

(b) whether any other institution of World level besides World Health Organisation is active to ensure that the benefits of the research in the field of medicines is received by the common man; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) to (c) Health is a State Subject and concerned State Governments draw up their own plans. The Government of India has also formulated health programmes for control of major communicable and non-communicable diseases. Essential medicines are made available through these National Health Programmes. The Government of India also allow the import of such modern medicines which are not available in the country after approval by the Drug Controller General of India. In addition to the WHO, other International agencies which help in the procurement of drugs include UNICEF, SIDA, USAID, World Bank, CDA & DANIDA.

[English]

#### **Computerisation**

166. SHRI SULTAN SALAHUDDIN OWAISI : Will the PRIME MINISTER be pleased to state:

(a) the number of proposals received by National Informatic Centre (NIC) from Andhra Pradesh and Karnataka for net working of its various departments as a step towards total computerisation;

(b) the status of work completed and work in hand at present;

(c) whether there is an undue delay in execution of the projects;

(d) if so, the reasons therefor; and

(e) the time by which the projects are likely to be completed in Andhra Pradesh and Karnataka?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRIMATI RATNAMALA D. SAVANOR) : (a) to (e) The information is being compiled and will be laid on the table of the House.

#### **Scientists in Nuclear Field**

167. SHRI P.R. DASMUNSI : Will the PRIME MINISTER be pleased to state:

(a) the number of atomic energy stations in India;

(b) the total number of Indian Scientists working in these units;

(c) whether any International Experts are working or advising in any of these units, and if so, the details thereof; and

(d) whether any of the above units are technically equipped or assisted by Russia or USA?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) At present there are five operating atomic power stations in India.

(b) The total number of Scientists working in the Nuclear Power Corporation of India Limited which operates these stations as on date is around 2630 which includes Scientific Officers/Engineers, Doctors, Physicists, Radiologists, etc.

(c) No, Sir.

(d) Units 1 and 2 of Tarapur Atomic Power Station and Rajasthan Atomic Power Station were technically assisted/equipped by USA and Canada respectively. All other units have been constructed indigenously.

#### **Central Secretariat Service**

168. DR. BALIRAM :  
SHRI SARAT PATTANAYAK :

Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to review the cadre management of Central Secretariat Services and to send back the Non-Central Secretariat Services staff brought on deputation to the CSS posts to avoid stagnation in the cadre;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) No, Sir.

(b) Not applicable.

(c) The officers belonging to Services other than the Central Secretariat Service have been appointed for the prescribed period of tenure under the Central Staffing Scheme. It would, therefore, not be feasible to revert them to their cadres prematurely.

#### Extradition of Nadeem Akhtar

169. SHRI NARAYAN ATHAWALAY : Will the PRIME MINISTER be pleased to state:

(a) whether a report asking for the extradition of music director Nadeem Akhtar from London has been received from the Government of Maharashtra as reported in 'Times of India' Mumbai, dated October 21, 1997 under the caption 'Report Seeking Nadeem's extradition is sent to Delhi';

(b) if so, the reaction of the Government to the observations made therein and facts of the matter; and

(c) the details of action taken proposed thereon and the present status of extradition process?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALEEM IQBAL SHERVANI): (a) Yes, Sir.

(b) Upon receipt of the Report, it was examined by experts in the Government of India. Based on their recommendations, the Report was amended and promptly forwarded to the British Crown Prosecution Office, London through diplomatic channels.

(c) The British Crown Prosecution Counsel's Office after examination suggested some amendments in the light of certain provisions of the UK Extradition Act, 1989 and the Indo-UK Extradition Treaty, 1992 Besides ensuring that the extradition documents, suitably amended, are presented to the British court in time for hearing, the Indian government has conveyed to the British authorities the need for the case to be presented in the best possible, legal manner.

#### Setting up of Super Thermal Power Plants

170. SHRI RANJIB BISWAL :  
SHRI GANGA CHARAN RAJPUT :

Will the Minister of POWER be pleased to state:

(a) the total number of super thermal power plants established in the country so far;

(b) the location, capacity and total power generated in MW by each plant during 1994-95, 1995-96 and 1996-97;

(c) whether the Government propose to expand some of those plants during 9th Five Year Plan; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) and (b) The term Super Thermal Power Plant has not been precisely defined. However, large stations of National Thermal Power Corporation (NTPC) viz. those with an installed capacity of 1000 MW and above are often called Super Thermal Stations. NTPC has so far set up seven (7) Super Thermal Power Projects (STPP). The required details of these projects are as follows:—

Name of Project, Location & Capacity	Power generation in MUs		
	1994-95	1995-96	1996-97
1. Singrauli STPP (2000 MW) U.P.	14290	14983	15362
2. Korba STPP (2100 MW) M.P.	13990	15397	15895
3. Ramagundam STPP (2100 MW) A.P.	14496	14742	15674
4. Vindhayachal STPP (1260 MW) M.P.	8646	9272	9273
5. Rihand STPP (1000 MW) U.P.	6475	7621	6685
6. Farakka STPP (1600 MW) W.B.	5402	6512	6392
7. Talcher STPP (1000 MW) Orissa	4.5	701	929